

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 1
CP(IB)108(AHM)2021

Order under Section 9 IBC

IN THE MATTER OF:

Suresh Kumar Khandelwal Sole Proprietor Of G.S Alloys & SteelsApplicant
V/sRespondent
Ajay Protech Pvt Ltd

Order delivered on ..19/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Masoom K. Shah
For the Respondent :

ORDER

The Applicant / Petitioner as well as Registry is directed to serve the notice of date of hearing on Respondent along with the copy of order under acknowledgment by speed post as well as e-mail and to file the proof of service within two weeks.

Matter to appear on 13.09.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)